

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 183/2024

In the matter of:

News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024

NDOH:-22.08.2025

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Filed by

New Delhi:

Dated:-19.08.2025

Delhi Pollution Control Committee

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO 183 / 2024**

IN THE MATTER OF:

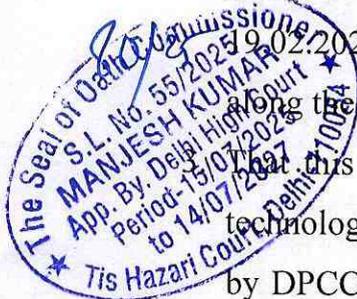
News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024."

**RESPONSE OF DELHI POLLUTION CONTROL COMMITTEE (DPCC)
WITH RESPECT TO ORDER DATED 13.05.2025.**

MOST RESPECTFULLY SHOWETH:

I, Deepak Kumar Singh, Additional Director, Delhi Pollution Control Committee, 3rd Floor, Block - I, DMRC IT Park, Shastri Park, Delhi - 110053, do hereby solemnly affirm and state as under :

1. That, I am working as Additional Director with Delhi Pollution Control Committee (DPCC) and conversant with the facts of the present case on the basis of record maintained by DPCC in its ordinary course.
 2. That this Hon'ble Tribunal has taken up the above referred matter based on the news item in Times of India dated 19.02.2024 titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024" and considering the issue whether the STPs installed by the DJB along the River Yamuna are functioning as per norms.
- That this Hon'ble Tribunal vide order dated 13.05.2025 pleased to ask whether technology for meeting the standards and complying with the norms is regulated by DPCC and if DPCC has approved the use of UV as disinfection facility in the STPs in Delhi.



4. That with respect to above, it is humbly submitted that Delhi Pollution Control Committee does not prescribe the technology including UV for disinfection for meeting the prescribed standards in the STPs in Delhi.
5. That DPCC carries out monitoring of all operational STPs of DJB on monthly basis and Analysis Reports of DPCC laboratory for STPs of DJB are uploaded on the website of DPCC and also communicated to DJB on monthly basis for taking rectification measures to meet the prescribed standards.
6. That as per the Analysis Reports of DPCC Laboratory in respect of STPs of DJB for the month of July, 2025, out of 37 operational STPs of DJB in Delhi, 23 STPs were found meeting the standards prescribed by DPCC and 14 STPs were not meeting the standards prescribed by DPCC including standards in respect of Fecal Coliform.

That, the present response of DPCC may kindly be taken on record.

Identity the deponent who has signed in my presence

Abhail Singh
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 19th day of August, 2025.

19 AUG 2025

19 AUG 2025

Abhail Singh
DEPONENT



CERTIFIED THAT THE DEPONENT
Shri/Smt./Km. *D. Jc. Singh*
S/o W/o Dr. *Dr. Jc. Singh*
R/o. *Dr. Jc. Singh*
Identified *Dr. Jc. Singh*
has signed *Dr. Jc. Singh*
Delhi on *19/08/2025*
that the contents of the affidavit which have
been read and explained to him are true and
correct to his knowledge.

Oath Commissioner Delhi
19 AUG 2025